

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

109

C.P.(IB) No. 187/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1ST August, 2018, 10:30 A.M.

Name of the Company	Shri Krishna Agri Projects Pvt.Ltd.-Vs- Feedatives Pharma Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|--|------------------|-----------------------------------|
| 1. | S. Mitra
A. Bhattacharya
T. Sanyal
A.M. | Petitioner | T. Sanyal
A.M.
01/08/18 |
| 2. | Gansar Singh
Advocate | Corporate Debtor | Chaitanya
Advocate
01/08/18 |

ORDER

Ld. Counsel for Operational Creditor and Corporate Debtor is present.

Ld. Counsel appearing on side of the Operational Creditor filed rejoinder by serving copy of the rejoinder to the Corporate Debtor. It is recorded.

List it for hearing on 13/09/2018.

Sd

(Jinan K.R.)
Member (J)